

## Allahabad Bench

CP No.(IB)161/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019

NAME OF THE COMPANY: Dr. Navneet Agarwal Vs. Anand Nirog Dham Hospital Pvt. Ltd.

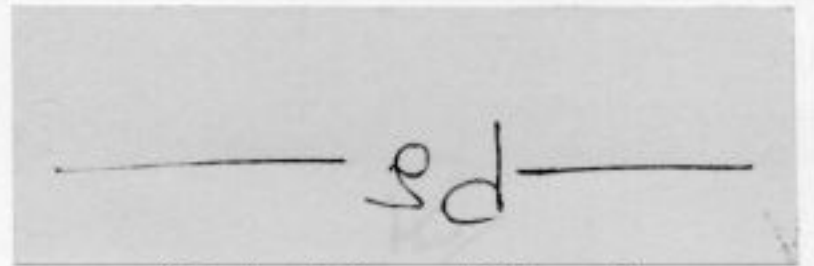
SECTION OF I &amp; B CODE: 9 IBC

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| <u>1.</u>      | Wasim Masud | Advocate           | court for response    | WJH              |
| <u>2.</u>      |             |                    |                       |                  |

Since, today the Advocates are on strike.

Put up on 20<sup>th</sup> November, 2019.

**Dated: 04.11.2019**



**(Rajesh Dayal Khare)**  
**MEMBER (J)**